IN THE HIGH COURT OF MEGHALAYA
SHILLONG

Statement showing the category wise & Bench wise number of cases of Institution, Disposal and Pendency in respect of the High Court of Meghalaya W.E.F.01.04.2015 TO 30.04.2015

Sl.No	Category of Cases	Category of Benches	Pending as on 01.04.2015	Institution	Disposal	Pending as on 30.04.2015
1	R.F.A	S/B	2	-	-	2
		D/B				
2	M.A.F	S/B				
		D/B	3	-	-	3
3	F.A.O	S/B				
		D/B	1	-	-	1
4	R.S.O	S/B				
		D/B				
5	L.P.A	S/B				
		D/B				
6	C.R.P	S/B	20	3	5	18
		D/B				
7	Review Petn	S/B	2	-	-	2
		D/B				
		F/B	1	-	-	1
8	C.Ref	S/B				
		D/B				
9	Arbitration	S/B		2	-	2
		D/B	2	-	-	2
10	C.M.Appl	S/B	147	36	13	170
		D/B	82	2	8	76
		F/B	2	-	-	2
11	WP(C)	S/B	319	35	14	340
		D/B	25	-	2	23
		F/B	1	-	-	1
12	C.Appl	S/B	2	-	1	1
		D/B				
13	C.Ptn	S/B	1	1	-	2
		D/B				
14	P.I.L	S/B				
		D/B	4	-	-	4
		F/B	1	-	-	1
15	W.A	S/B				
		D/B	54	1	4	51
16	Mat.Case	S/B				
		D/B				
17	Test Case	S/B	1	-	-	1
		D/B				
18	M.A.C	S/B	1	-	-	1
		D/B				
19	El.Petn	S/B	2	-	-	2
		D/B				

20	Cont. Case	S/B	23	3	8	18
		D/B				
21	Second Appl/S.A.O	S/B				
		D/B				
22	Comp.Petn	S/B	3	-	-	3
		D/B				
23	Tax Cases	S/B				
		D/B				
24	Cross Objection	S/B				
		D/B				
25	Tr.P(C)	S/B	2	-	1	1
		D/B				
26	W.P.(C) SOU MOTTO	S/B				
		D/B				
27	I.A.	S/B				
		D/B				
28	L.A.REF	S/B				
		D/B				
29	L.A.APPL	S/B				
		D/B				
30	F.A	S/B	1	-	-	1
		D/B	1	-	1	-
31	Crl.App	S/B	5	1	-	6
		D/B	10	-	-	10
32	Crl.Rev.Petn.	S/B	7	-	4	3
		D/B				
33	Crl.Petn	S/B	9	6	4	11
		D/B				
34	Crl.Ref	S/B				
		D/B				
35	Crl.(D) Ref	S/B				
		D/B				
36	Crl.OP					
			1	1	1	1
37	Bail Appln./Anticipatory Bail	S/B	4	11	15	-
		D/B	2	-	-	2
38	W.P.(Crl)	S/B				
		D/B	10	-	-	10
39	Crl.M.Appl	S/B	10	4	7	7
		D/B	1	-	-	1
40	Tr.P(Crl)	S/B				
		D/B				
41	Cont. Case(Crl)	S/B				
		D/B	1	-	-	1
	TOTAL		763	106	88	781